Written Answers to

(b) to (d) Coverage for receiving subsidized foodgrains under NFSA is under two categories —households covered under Antyodaya Anna Yojana (AAY) and Priority households. Priority households are entitled to receive 5 kg of foodgrains per person per month and households covered under AAY are entitled to 35 kg per family per month. Issue prices applicable to both the categories are the same, *i.e.* \gtrless 21- per kg for wheat and \gtrless 3/- per kg for rice. Entitlement of AAY under NFSA has been protected at the same level as under erstwhile Targeted Public Distribution System, both in terms of quantity and prices.

Rise in price of sugar

1418. SHRI RAM KUMAR KASHYAP: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether price of sugar has increased sharply in the months of June and July, 2016 in Delhi, if so, the details thereof;

(b) the price of M-31 sugar in wholesale markets of Delhi in the months of June and July, 2016;

(c) the steps taken to check rise in price of sugar; and

(d) whether there is any proposal to make sugar available at nominal rates to the residents of Delhi through Mother Dairy and National Cooperative Consumers' Federation (NCCF) outlets?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) The retail price of sugar in Delhi has increased by about ₹ 2 per kg in the months of June-July 2016 and currently the prices are in the range of ₹ 40-41 per kg.

(b) Wholesale price of M-31 Sugar in Delhi market in the month of June and July (up to 22nd July 2016) were in the range of ₹ 3690 to 3890 per quintal.

(c) To keep a check on rise in price of sugar, the Central Government has imposed stock holding and turnover limits on sugar for 6 months. Further, Government has imposed custom duty @20% on export of sugar to conserve stocks in the country and ensure its availability at reasonable prices.

(d) No, Sir.

Overstocking of foodgrains by FCI

1419. SHRI DEREK O' BRIEN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that the surplus grain stock maintained by the Food Corporation of India (FCI) has consistently been more than the buffer stock norms, at